

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/35809/2024 BLAPL/12038/2024	RAISEN HANSDA @ HANSDAH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 S.D.J.M.,BHUBANESWAR(Khordha) 2(A)CC/0000381/2024
2	D-BLAPL/35837/2024 BLAPL/12039/2024	BIPLAB MALLICK VS STATE OF ODISHA	AMIT KUMAR PATRA VS	BASELI SAHI PS /270 /2022 1ST A.D.J.,PURI(Puri) TR/0000034/2023
3	D-BLAPL/35862/2024 BLAPL/12040/2024	KRISHNA SAHU @ KALLU VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	JHARSUGUDA /617 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0002701/2024
4	D-BLAPL/35863/2024 BLAPL/12041/2024	FIROJ NAG VS STATE OF ODISHA	ARIJEET MISHRA VS	SEMILLIGUDA /90 /2024 NAYADHIKARI GRAMYA NAYALAYA, GR/0000098/2024
5	D-BLAPL/34300/2024 BLAPL/12042/2024	SIDHANTA KARADA VS STATE OF ODISHA	RABINDRA NATH PANDA VS	R.UDAYAGIRI /93 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000061/2024
6	D-BLAPL/34696/2024 BLAPL/12043/2024	DEBABRATA ROUT VS STATE OF ODISHA	ASIT KUMAR OTTA VS	BETNOTI /275 /2024 SPECIAL JUDGE,BARIPADA(Mayurbhanj Spl/0000057/2024
7	D-BLAPL/34942/2024 BLAPL/12044/2024	MOHAMMAD KASIM VS STATE OF ODISHA	AMULYA RATNA PANDA VS	POTTANGI /48 /2023 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000047/2023
8	D-BLAPL/35026/2024 BLAPL/12045/2024	MD.GUDDU @ DEKCHI VS STATE OF ODISHA	BISWORANJAN SWAIN VS	BISRA /112 /2021 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000721/2021
9	D-BLAPL/35849/2024 BLAPL/12046/2024	PINTU @ ABINASH LENKA VS STATE OF ODISHA	ABINASH ACHARYA VS	LAXMISAGAR P.S. /264 /2021 SPECIAL JUDGE,BHUBANESWAR(Khor TR/0000369/2021
10	D-BLAPL/35384/2024 BLAPL/12047/2024	DHANURJAYA HANTAL VS STATE OF ODISHA	MANORANJAN PADHY VS	MATHILI /100 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000076/2022
11	D-BLAPL/35643/2024 BLAPL/12048/2024	PRASANT SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /33 /2020 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000028/2020

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/35632/2024 BLAPL/12049/2024	NANDI NAIK VS STATE OF ODISHA	DHIRENDRA NATH BEHERA VS	DHAMA /160 /2022 A.D.J.,SAMBALPUR(Sambalpur) ST/0000040/2023
13	D-BLAPL/35470/2024 BLAPL/12050/2024	SIMANCHAL SETHI VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	PURUSHOTTAMPUR /862 /2023 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),P GR/0000829/2023
14	D-BLAPL/35443/2024 BLAPL/12051/2024	BABLU MUNDA VS STATE OF ODISHA	ARABINDA DASH VS	RENGALI (SAMBALPUR) /141 /2022 A.D.J.,SAMBALPUR(Sambalpur) ST/0000351/2024
15	D-BLAPL/35970/2024 BLAPL/12052/2024	BISHIKESAN KALSAI VS STATE OF ODISHA	SANJIT MISHRA VS	SONEPUR /341 /2024 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000058/2024
16	D-BLAPL/34001/2024 BLAPL/12053/2024	TEMPA @ DIPU @ DEEPAK ROCHWANI VS STATE OF ODISHA	PRADIP MOHANTY VS	SUNDARGARH TOWN /314 /2024 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0001163/2024
17	D-BLAPL/34198/2024 BLAPL/12054/2024	ANIL MAJHI VS STATE OF ODISHA	BYOMOKESH SAHOO VS	BURLA /329 /2024 J.M.F.C.,SAMBALPUR(Sambalpur) GR/0000533/2024
18	D-BLAPL/35951/2024 BLAPL/12055/2024	CHANDRA BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /138 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000106/2024
19	D-BLAPL/35947/2024 BLAPL/12056/2024	MANAS PATRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /197 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000108/2024
20	D-BLAPL/34952/2024 BLAPL/12057/2024	SURYAKANTA MALLICK VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	/ /0 J.M.F.C.(V),BHUBANESWAR(Khordha) 2(A)CC/0000492/2024
21	D-BLAPL/35946/2024 BLAPL/12058/2024	PRANAY PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	AGALPUR /127 /2024 SPECIAL JUDGE,BALANGIR(Balangir) SC/0000142/2024
22	D-BLAPL/35185/2024 BLAPL/12059/2024	SAMU HO VS STATE OF ODISHA	DALIRANI BEHURAY VS	UDALA /80 /2019 S.D.J.M.-CIVIL JUDGE (JD),UDALA(May GR/0000240/2019
23	D-BLAPL/35578/2024	SARAT KUMAR OJHA	SIVA SANKAR CHAINI	AGARAPADA /196 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/12060/2024	VS STATE OF ODISHA	VS	SPL. JUDGE,BHADRAK(Bhadrak) Spl/0000076/2024
24	D-BLAPL/35993/2024 BLAPL/12061/2024	CHANDAN MAHAPATRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /267 /2024 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0001149/2024
25	D-BLAPL/35836/2024 BLAPL/12062/2024	DEBA MADKAMI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KALIMELA /98 /2020 A.D.J.,MALKANGIRI(Malkangiri) CT/0000050/2021
26	D-BLAPL/35977/2024 BLAPL/12063/2024	DWIBED PRADHAN VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	/ /0 ADDL SESSIONS JUDGE, KUJANG(Jagatsinghpur) Spl/0000030/2024
27	D-BLAPL/35943/2024 BLAPL/12064/2024	ROSHAN PRAJAPATI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /617 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0002701/2024
28	D-BLAPL/35942/2024 BLAPL/12065/2024	BINA BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /154 /2024 ADDL.SESSION JUDGE CUM SPL.,JUDGES Spl/0000110/2024
29	D-BLAPL/35888/2024 BLAPL/12066/2024	NISHA @ NISHAKAR BHOI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PURUNAKOTE /94 /2023 A.D.J.,ANGUL(Angul) CT/0000085/2024
30	D-BLAPL/35923/2024 BLAPL/12067/2024	BUDDHADEV SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /346 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0001362/2024
31	D-BLAPL/35919/2024 BLAPL/12068/2024	BANAMALI GOUDA @ MAHALI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KORAPUT SADAR /177 /2024 S.D.J.M.,KORAPUT(Koraput) GR/0000903/2024
32	D-BLAPL/35892/2024 BLAPL/12069/2024	JOHAN HASA VS STATE OF ODISHA	ANUP KUMAR BISWAL VS	/ /0 DISTRICT AND SESSIONS JUDGE,DEOGARH Spl/0000012/2023
33	D-BLAPL/35916/2024 BLAPL/12070/2024	SANJAY KUMAR BEHERA VS STATE OF ODISHA	SIBA RANJAN POLAI VS	BERHAMPUR TOWN /169 /2023 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000882/2023
34	D-BLAPL/35727/2024 BLAPL/12071/2024	SHAHJAD @ SHAHAJAD MALLIK VS	PUSPAMITRA MOHAPATRA VS	BHUBAN /467 /2024 J.M.F.C.,BHUBAN(Dhenkanal)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/35907/2024 BLAPL/12072/2024	STATE OF ODISHA KAHARA @ BISWANATH BEHERA @ KAHARA BEHERA VS STATE OF ODISHA	SAMVIT MOHANTY VS	GR/0000457/2024 NIALI /65 /2024 AD-HOC ADJ (FTSC),CUTTACK(Cuttack)
36	D-BLAPL/35772/2024 BLAPL/12073/2024	PRIYABRATA DAS @ BABU VS STATE OF ODISHA	AMITABH NAIK VS	Spl/0000030/2024 KHURDA P.S. /72 /2020 SPECIAL JUDGE (NDPS),KHURDA(Khor)
37	D-BLAPL/35905/2024 BLAPL/12074/2024	BIJAY @ MANAS DAS VS STATE OF ODISHA	LALITENDU BHUYAN VS	TR/0000014/2020 KEONJHAR SADAR /503 /2021 DISTRICT & SESSIONS JUDGE,KEONJH
38	D-BLAPL/35964/2024 BLAPL/12075/2024	GUDU SAMAL @ GYANARANJAN SAMAL VS STATE OF ODISHA	DHANANJAYA NAYAK VS	ST/0000012/2022 CUTTACK SADAR /397 /2024 SPECIAL COURT,CUTTACK(Cuttack)
39	D-BLAPL/35896/2024 BLAPL/12076/2024	MANOJ KUMAR PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	Spl/0000162/2024 KUJANGA /509 /2024 J.M.F.C.,KUJANG(Jagatsinghapur)
40	D-BLAPL/35978/2024 BLAPL/12077/2024	SARUA @ MAHENDRA JENA @ MAHENDRA JENA SARUA VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	GR/0001108/2024 BANKI /370 /2024 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cutta
41	D-BLAPL/35893/2024 BLAPL/12078/2024	GOURANGA BINDHANI @ KALIA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GR/0000515/2024 SAHADEV KHUNTA /260 /2024 S.D.J.M.,BALASORE(Baleshwar)
42	D-BLAPL/34558/2024 BLAPL/12079/2024	RATIKANTA MOHANTA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	CT/0000655/2024 RAIRANGPUR (RURAL) /95 /2024 P.M.J.J.B, MAYURBHANJ, BARIPADA(M
43	D-BLAPL/35983/2024 BLAPL/12080/2024	SIBA NAYAK VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	Juv/0000026/2024 BADABAZAR /145 /2023 3RD ADDL.SESSION JUDGE CUM SPL.JU
44	D-BLAPL/33606/2024 BLAPL/12081/2024	DEBASISH SAHU VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	ST/0000270/2023 PATNAGARH /272 /2023 SPECIAL JUDGE,BALANGIR(Balangir)
45	D-BLAPL/36004/2024 BLAPL/12082/2024	RAJENDRA NAIK VS STATE OF ODISHA	SK. ZAFARULLA VS	Spl/0000006/2024 GHANTAPADA /80 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE
				ST/0000014/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/35959/2024 BLAPL/12083/2024	AJIT DALEI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	MACHHKUND /75 /2024 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000091/2024
47	D-BLAPL/35958/2024 BLAPL/12084/2024	SOMNATH KHILLA VS STATE OF ODISHA	AMIT BISWAL VS	MATHILI /109 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000090/2022
48	D-BLAPL/35117/2024 BLAPL/12085/2024	PARSURAM BEHERA VS STATE OF ODISHA	BISWARANJAN DALAI VS	SALIPUR /393 /2024 J.M.F.C.,SALIPUR(Cuttack) GR/0001227/2024
49	D-BLAPL/35956/2024 BLAPL/12086/2024	NIBASH SAHU VS STATE OF ODISHA	DEBADATTA MOHANTY VS	//0 ADDL.SESION JUDGE CUM SPL.JUDGE 2(A)CC/0000030/2024
50	D-BLAPL/34317/2024 BLAPL/12087/2024	GOPAL CHANDRA BEHERA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	CUTTACK SADAR /555 /2020 1ST ADJ,CUTTACK(Cuttack) ST/0000198/2021
51	D-BLAPL/35577/2024 BLAPL/12088/2024	BEDA @ CHANDAN MALLICK @ MALLIK VS STATE OF ODISHA	JUGULA KISHORE PANDA VS	BOUDH /21 /2022 A.D.J.,BOUDH(Baudh) ST/0000043/2022
52	D-CMP/49778/2024 CMP/1384/2024	BISHNU PRASAD SWAIN VS CUTTACK MUNICIPAL CORPORATIOM.CTC	AJIT CHANDRA MOHAPATRA VS	// 1ST ADJ,CUTTACK(Cuttack) EC/0000080/2019
53	D-CMP/49613/2024 CMP/1385/2024	ANUSAYA SAHU VS PRAMOD KUMAR PANDA	DAYANANDA MOHAPATRA VS	// CIVIL JUDGE (SD),BERHAMPUR(Ganjam) CS/0000303/2016
54	D-CMP/49754/2024 CMP/1386/2024	GAGAN BIHARI PARAMANIK VS KUNILATA PARAMANIK	BIJAYA KUMAR PARIDA 2 VS	// CIVIL JUDGE (JD),JAGATSINGHPUR(Jag CS/0000062/2016
55	D-CMP/49708/2024 CMP/1387/2024	SK. ALIZAN VS SK. AJAM	SHAIK ABDUL NAYEEM VS	// CIVIL JUDGE (S.D), PIPILI(Puri) CS/0000618/2023
56	D-CMP/47619/2024 CMP/1388/2024	SANTOSH KUMAR MALLICK VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kho CMA/0000723/2013
57	D-CMP/49767/2024	PRADEEP KUMAR CHATTERJEE	AMLAN MISHRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/1389/2024	VS RAJESH KUMAR SAHOO	VS	ADDL.CIVIL JUDGE(S.D.)2ND COURT,C CS/0000845/2020
58	D-CONTC/49669/2024 CONTC/7958/2024	LADI KRISHNA MURTY VS ASWATHY S., IAS	ADV. VS	// () //
59	D-CONTC/49734/2024 CONTC/7959/2024	MANAS RANJAN PATTANAYAK VS MANO RANJAN MALLICK, DIRECTOR SECONDARY EDUCATION	ADV. VS	// () //
60	D-CONTC/49746/2024 CONTC/7960/2024	INDIRA DASH VS BIJAYA KUMAR JENA SAMANT, BLOCK EDUCATION OFFICER,KUKUDAKHANDI	SANTOSH KUMAR MAHANTY VS	// () //
61	D-CONTC/49750/2024 CONTC/7961/2024	DIPTIMA YEE JAGADEB VS ARVIND AGRAWAL, IAS	ADV. VS	// () //
62	D-CONTC/49763/2024 CONTC/7962/2024	SUNITA SAHOO VS PUNAM ROUT, OAS,	SUNIL KUMAR PATNAIK VS	// () //
63	D-CONTC/49771/2024 CONTC/7963/2024	JUGAL MAJHI VS SARAT MISHRA,D.F.O (KL),PHULBANI	ADV. VS	// () //
64	D-CONTC/49776/2024 CONTC/7964/2024	MANAS RANJAN MALLICK VS ASWATHY S., IAS	ADV. VS	// () //
65	D-CONTC/49784/2024 CONTC/7965/2024	SUDAM CHANDRA KISKU VS SATYABRATA SAHU, IAS	ADV. VS	// () //
66	D-CONTC/49793/2024 CONTC/7966/2024	JAYANTA KUMAR PANIGRAHI VS MADHURI BEHERA, SUB-REGISTRAR, SORO	KALINGA KESHARI MOHAPATRA VS	// () //
67	D-CONTC/49800/2024 CONTC/7967/2024	MIR KHURSID ALLI VS ASWATHY S., IAS	SHAKTI PRASAD RATH VS	// () //
68	D-CONTC/48275/2024 CONTC/7968/2024	SURENDRA KUMAR VS	SASMITA NANDA VS	// () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CONTC/46410/2024 CONTC/7969/2024	UDAY ANANT KAOLE, CHAIRMAN-CUM-M.D, MCL DR. BAIRAGI CHARAN BISWAL VS ARAVIND AGRAWAL, I.A.S,	ADV. VS	// // ()
70	D-CONTC/48007/2024 CONTC/7970/2024	AJAYA KUMAR SAHOO VS ARAVIND AGRAWAL, IAS	PRATAP KESHARI DEO VS	// ()
71	D-CONTC/49061/2024 CONTC/7971/2024	PRATIMA KUMARI MOHAPATRA VS DATTATRAYA BHAUSAHEB SHINDE, IAS	VISWAJEET MALLICK VS	// ()
72	D-CONTR/35760/2024 CONTR/39/2024	NILAMADHAB CHARAN DAS VS SMRUTI REKHA PRADHAN, I.I.C, GOSANINUAGAON P.S	SANTOSH KUMAR MAHANTY VS	// ()
73	D-CRLA/35699/2024 CRLA/1213/2024	DURJYODHAN SAHU VS STATE OF ODISHA	DURGA PRASAD S.MALLICK VS	MURIBAHAL /1 /2020 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000001/2020
74	D-CRLA/35259/2024 CRLA/1214/2024	SIDHANTA PARIDA VS STATE OF ODISHA	ARIJEET MISHRA VS	PANIKOILI /135 /2019 AD-HOC ADJ (FTSC),JAJPUR(Jajapur) Spl/0000093/2019
75	D-CRLA/35430/2024 CRLA/1215/2024	SK.JAFFIR@SK.SARIFF VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	GOSANINUAGAM /11 /2013 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000019/2014
76	D-CRLLP/35702/2024 CRLLP/59/2024	K T L MINERALS PVT. LTD., CUTTACK VS D.K. DOGARA	D.K.MISHRA VS	//0 J.M.F.C,CUTTACK(Cuttack) ICC/0000472/2009
77	D-CRLMC/35767/2024 CRLMC/4525/2024	BIREN KUMAR SAHOO VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	ANGUL TOWN /188 /2011 C.J.M.,ANGUL(Anugul) GR/0000493/2011
78	D-CRLMC/34291/2024 CRLMC/4526/2024	LALAN PRASAD YADAV VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /278 /2004 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS GR/0001038/2004
79	D-CRLMC/35795/2024 CRLMC/4527/2024	SANGRAM KESHARI MALLIK @ MALLICK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	SALIPUR /162 /2018 AD-HOC ADJ (FTSC-II), CUTTACK(Cutta Spl/0000133/2018

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CRLMC/35378/2024 CRLMC/4528/2024	MANAGOBINDA JENA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	SIMULIA /282 /2022 J.M.F.C.,SORO(Baleshwar) CT/0000991/2022
81	D-CRLMC/35803/2024 CRLMC/4529/2024	KALINGA KESHARI MOHAPATRA VS STATE OF ODISHA	UTKAL KESHARI MOHAPATRA VS	CUTTACK SADAR /555 /2019 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0002379/2019
82	D-CRLMC/35805/2024 CRLMC/4530/2024	RATIKANTA SAHU VS STATE OF ODISHA	RAKESH BEHERA VS	GONDIA /92 /2016 JMFC, GONDIA(Dhenkanal) GR/0000872/2016
83	D-CRLMC/35456/2024 CRLMC/4531/2024	KANHU CHAARAN SWAIN VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	//0 J.M.F.C.,BERHAMPUR(Ganjam) ICC/0000198/2022
84	D-CRLMC/34676/2024 CRLMC/4532/2024	PRAVAKAR@KALIA PARAMANIK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JANKIA P.S. /186 /2024 J.M.F.C.,KHURDA(Khordha) GR/0000377/2024
85	D-CRLMC/34689/2024 CRLMC/4533/2024	SARASWATI BEHURA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GHASIPURA /133 /2023 NYAYADHIKARI,GHASIPURA(Kendujhar) GR/0000221/2023
86	D-CRLMP/35418/2024 CRLMP/1667/2024	MAHENDRA KUMAR MISHRA VS STATE OF ODISHA	PRATAP KUMAR MOHANTY VS	//0 () //
87	D-CRLMP/35339/2024 CRLMP/1668/2024	SAJANI@SAROJINI GIRI VS STATE OF ODISHA	ANIMA KUMARI DEI VS	BRAMHA BARADA /198 /2024 () //
88	D-CRLMP/33874/2024 CRLMP/1669/2024	JAYANT KUMAR BEJ VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
89	D-CRLMP/35619/2024 CRLMP/1670/2024	KIRAN KUMAR NAIK VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	KANIHA /72 /2023 () //
90	D-CRLREV/35971/2024 CRLREV/697/2024	TARINI SHANKAR JENA VS SURENDRA JENA	PRAFULLA CHANDRA ACHARYA VS	//0 2ND ADDL.DIST.JUDGE,BARIPADA(Mayur) CRA/0000008/2019
91	D-CRLREV/35346/2024	HARE @ HARIKRUSHNA MOHANTY	DIPTI RANJAN BHOKTA	//0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLREV/698/2024	VS STATE OF ODISHA	VS	J.M.F.C.,LAXMIPUR(Koraput) ICC/000007/2023
92	D-FAO/46876/2024 FAO/551/2024	MANAGER, M/S. NATIONAL INSURANCE CO.LTD., BERHAMPUR VS LAXMI DAS	PRAMOD KUMAR TRIPATHY VS	// COMMNR. FOR EMPLOYEES COMPENS EC/000026/2019
93	D-FAO/49925/2024 FAO/552/2024	MANAGER, (T.P. CELL) M/S.NEW INDIA ASSURANCE COMPANY LIMITED,CUTTACKGOPAL CHANDRA SAMANTARAY VS BHAGABAN NAIK	VS VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/000135/2020
94	D-MACA/46869/2024 MACA/1217/2024	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO,LTD., ROURKELA VS SITA DEVI	PRAMOD KUMAR TRIPATHY VS	// 2ND A.D.J.,ROURKELA(Sundargarh) Mac/000240/2018
95	D-MATA/49212/2024 MATA/421/2024	LAXMIPRIYA MOHAPATRA @ MOHARANA, VS GIRISH CHANDRA MOHARANA	LAKSHMAN MISHRA VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000845/2007
96	D-MATA/49992/2024 MATA/422/2024	MIR IMTEAYAZ ALAM VS JANERA BEGUM	MAMATA MISHRA VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur CP/0000008/2022
97	D-RPFAM/49692/2024 RPFAM/351/2024	SUNEEL KUMAR RAULO VS KALPANA RAULO @ DEVI	AKSHAYA KUMAR JENA VS	// JUDGE FAMILY COURT,GANJAM(Ganja Crp/0000299/2021
98	D-RSA/48470/2024 RSA/451/2024	SATRUGHNA MOHAPATRA VS BASANTI PADHI	MAHESWAR MOHANTY VS	// 3RD ADDL DISTRICT JUDGE, BALASOR RFA/0000145/2012
99	D-RSA/49253/2024 RSA/452/2024	DASARATHI KHANDUAL VS BHIMA NAIK	DAYANANDA MOHAPATRA VS	// A.D.J.,ASKA(Ganjam) RFA/0000033/2013
100	D-RSA/49431/2024 RSA/453/2024	ABHIMANYU DAS VS KRUSHNA DAS	LALATENDU SAMANTARAY VS	// DISTRICT & SESSIONS JUDGE,BERHAM RFA/0000239/2022
101	D-TRPCRL/35945/2024 TRPCRL/105/2024	SARAT CHANDRA SINGH VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BARI /116 /2020 DIST.& SESSIONS JUDGE,JAJPUR(Jajapu CT/0000094/2022
102	D-WA/49742/2024 WA/3192/2024	STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-WA/49743/2024 WA/3193/2024	NARESH KUMAR PATNAIK STATE OF ODISHA VS HARISH CHANDRA MARTHA	SASWAT DAS,A.G.A VS	// // 0 //
104	D-WA/49745/2024 WA/3194/2024	STATE OF ODISHA VS PUSPANJALI HOTA	SACHIDANANDA NAYAK,A.S.C VS	// 0 //
105	D-WA/49797/2024 WA/3195/2024	RANJAN KUMAR PRAHARAJ VS BRANCH MANAGER, STATE BANK OF INDIA,UDALA BRANCH	CHAKRADHAR SINGH VS	// 0 //
106	D-WA/49747/2024 WA/3196/2024	STATE OF ODISHA VS PURNA CHANDRA BARAL	AJODHYA RANJAN DASH,A.G.A VS	// 0 //
107	D-WA/49773/2024 WA/3197/2024	STATE OF ODISHA VS MAHADEV MEHER	SASWAT DAS,A.G.A VS	// 0 //
108	D-WA/49759/2024 WA/3198/2024	STATE OF ODISHA VS CHOUBAN SWAIN	SASWAT DAS,A.G.A VS	// 0 //
109	D-WA/49761/2024 WA/3199/2024	STATE OF ODISHA VS ALOK NARAYAN TRIPATHY	SASWAT DAS, A.G.A VS	// 0 //
110	D-WA/49780/2024 WA/3200/2024	STATE OF ODISHA VS RAJ KISHORE RATH	SASWAT DAS,A.G.A VS	// 0 //
111	D-WA/49794/2024 WA/3201/2024	STATE OF ODISHA VS CHINMAYEE NAYAK	SANJIB SWAIN,A.G.A VS	// 0 //
112	D-WA/49795/2024 WA/3202/2024	STATE OF ODISHA VS MANOJ KUMAR TRIPATHY	SANJIB SWAIN,A.G.A VS	// 0 //
113	D-WA/49798/2024 WA/3203/2024	STATE OF ODISHA VS MAMATANJALI PANDA	SANJIB SWAIN,A.G.A VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-WA/49828/2024 WA/3204/2024	ODISHA STAFF SELECTION COMMISSION, BBSR VS SANTOSH KUMAR PRADHAN	SANJIB SWAIN VS	// 0 //
115	D-WP(C)/49964/2024 WP(C)/30138/2024	SATA KHADIA VS STATE OF ODISHA	SAURAV TIBREWAL VS	// 0 //
116	D-WP(C)/49789/2024 WP(C)/30139/2024	GOPABANDHU JENA VS STATE OF ORISSA	RAMA CHANDRA JENA VS	// 0 //
117	D-WP(C)/49605/2024 WP(C)/30140/2024	BASANTA KUMAR SWAIN VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
118	D-WP(C)/49607/2024 WP(C)/30141/2024	SUSHANTA BHUSAN NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
119	D-WP(C)/48077/2024 WP(C)/30142/2024	DEBANANDA BISWAL VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
120	D-WP(C)/49814/2024 WP(C)/30143/2024	URMILA KUMARI RATH VS SECRETARY BOARD OF SECONDARY EDUCATION, CUTTACK	SOMANATH SATAPATHY VS	// 0 //
121	D-WP(C)/48081/2024 WP(C)/30144/2024	ALEKHA SAHU VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
122	D-WP(C)/49815/2024 WP(C)/30145/2024	PARIKSHITA NATH VS RESERVE BANK OF INDIA, BBSR	ABHAY KHANDELWAL VS	// 0 //
123	D-WP(C)/49836/2024 WP(C)/30146/2024	RANADHIR NAYAK VS CHIEF MANAGER AND AUTHORIZED OFFICER, UCO BANK, BALASORE	ACHYUTANANDA PATTANAIAK VS	// 0 //
124	D-WP(C)/48823/2024 WP(C)/30147/2024	SURYAKANTI BEHERA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
125	D-WP(C)/49840/2024	RAJKISHORE JENA	HRUDANANDA MOHAPATRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/30148/2024	VS STATE OF ODISHA	VS	0 //
126	D-WP(C)/49844/2024 WP(C)/30149/2024	SASHIKANTA RANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
127	D-WP(C)/49848/2024 WP(C)/30150/2024	SASHIKANTA RANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
128	D-WP(C)/49851/2024 WP(C)/30151/2024	SASHIKANTA RANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
129	D-WP(C)/48846/2024 WP(C)/30152/2024	ANITA PRADHAN VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //
130	D-WP(C)/48606/2024 WP(C)/30153/2024	ANANTA BEHERA VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
131	D-WP(C)/49853/2024 WP(C)/30154/2024	SASHIKANTA RANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
132	D-WP(C)/49230/2024 WP(C)/30155/2024	PRADEEP KUMAR SETHY VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
133	D-WP(C)/49846/2024 WP(C)/30156/2024	SEBATI BARIK VS STATE OF ODISHA	BHOJRAJ SETH VS	// 0 //
134	D-WP(C)/49841/2024 WP(C)/30157/2024	NALINI HOTA VS STATE OF ODISHA	JAGABANDHU SAHU, S.SRICHANDAN BHOJRAJ SETH VS	// 0 //
135	D-WP(C)/49850/2024 WP(C)/30158/2024	SAKITA BHOI VS STATE OF ODISHA	M/S. JAGABANDHU SAHU, S. SRICHANDAN BHOJARAJ SETH VS	// 0 //
136	D-WP(C)/49852/2024 WP(C)/30159/2024	NITYANANDA MOHANTY VS	M/S.JAGABANDHU SAHU, S.SRICHANDAN DIPTI RANJAN BHOKTA VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-WP(C)/48952/2024 WP(C)/30160/2024	UTKAL UNIVERSITY, BBSR RAJENDRA NATH SAHU VS UNION OF INDIA	SUKANTA KUMAR DALAI VS	// // ()
138	D-WP(C)/48731/2024 WP(C)/30161/2024	SUCHARITA SAHOO VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// ()
139	D-WP(C)/48997/2024 WP(C)/30162/2024	GYANENDRA JENA VS BRANCH MANAGER IN CHARGE, AXIX BANK LTD, BBSR	GIRIJA SANKAR MOHANTY VS	// ()
140	D-WP(C)/49834/2024 WP(C)/30163/2024	BHARATI MAHAKUR VS STATE OF ODISHA	BHOJARAJ SETH VS JAGABANDHU SAHU, S.SRICHANDAN	// ()
141	D-WP(C)/48733/2024 WP(C)/30164/2024	RABINDRA KUMAR SAHU VS UNION OF INDIA	BIBHU PRASAD TRIPATHY VS	// ()
142	D-WP(C)/49241/2024 WP(C)/30165/2024	AMBIKA PRASAD PADHY VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// ()
143	D-WP(C)/48713/2024 WP(C)/30166/2024	SASMITA SAHU VS STATE OF ODISHA	SUJIT KUMAR SWAIN VS	// ()
144	D-WP(C)/48738/2024 WP(C)/30167/2024	BISHNUPRIYA BEHERA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// ()
145	D-WP(C)/49233/2024 WP(C)/30168/2024	RANJAN KUMAR NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// ()
146	D-WP(C)/49304/2024 WP(C)/30169/2024	ODISHA SPECIAL EDUCATOR FEDERATION FOR DIVYANG, BBSR VS STATE OF ODISHA	SANKAR PRAASAD PANI VS	// ()
147	D-WP(C)/49703/2024 WP(C)/30170/2024	BHIKARI CHARAN SAHOO VS STATE OF ODISHA	NIRANJAN LENKA VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WP(C)/49706/2024 WP(C)/30171/2024	ANANDA CHANDRA BARIK VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
149	D-WP(C)/49892/2024 WP(C)/30172/2024	BIDYADHAR CHOUDHURY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
150	D-WP(C)/49707/2024 WP(C)/30173/2024	SATRUGHNA JUJHARSINGH VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
151	D-WP(C)/49975/2024 WP(C)/30174/2024	PRADIPTA KANDI VS STATE OF ODISHA	PAMI RATH VS	// 0 //
152	D-WP(C)/49588/2024 WP(C)/30175/2024	SIVALA GAJENDRA RAO VS CENTURION UNIVERSITY OF TECHNOLOGY AND MANAGEMENT, ODISHA, GAJAPATI	RAMESH AGARWAL VS	// 0 //
153	D-WP(C)/49520/2024 WP(C)/30176/2024	SANKAR MALLICK VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
154	D-WP(C)/49817/2024 WP(C)/30177/2024	MAHESWAR RANA VS STATE OF ODISHA	SUSHAMA RANI SAHOO VS	// 0 //
155	D-WP(C)/49243/2024 WP(C)/30178/2024	JAGANNATH OJHA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
156	D-WP(C)/49775/2024 WP(C)/30179/2024	SUSHRI REKHA BEHERA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
157	D-WP(C)/49831/2024 WP(C)/30180/2024	GAGANA BIHARI SWAIN VS STATE OF ODISHA	SUSAMA RANI SAHOO VS	// 0 //
158	D-WP(C)/49543/2024 WP(C)/30181/2024	SANJAY PRADHAN VS STATE OF ODISHA	SUSAMA RANI SAHOO VS	// 0 //
159	D-WP(C)/49246/2024	M/S.SHRDHANAND RAMMURTI PRASAD, BOLANGIR	RUDRA PRASAD KAR	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/30182/2024	VS DEPUTY COMMISSIONER OF INCOME TAX, KHURDA	VS	0 //
160	D-WP(C)/49796/2024 WP(C)/30183/2024	KARUNAKAR ROUTRAY, JAGATSINGHPUR VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //
161	D-WP(C)/49260/2024 WP(C)/30184/2024	BIDHAN CHANDRA PRADHAN VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
162	D-WP(C)/49801/2024 WP(C)/30185/2024	PURNA CHANDRA MAHANTA VS STATE OF ORISSA	SIDHESWAR MALLIK VS	// 0 //
163	D-WP(C)/49268/2024 WP(C)/30186/2024	PRAKASINI PATTNAIK VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
164	D-WP(C)/49290/2024 WP(C)/30187/2024	SUMITRA JENA VS STATE OF ODISHA	SURESH CHANDRA DASH VS	// 0 //
165	D-WP(C)/49806/2024 WP(C)/30188/2024	MANMATH CHANDRA JENA VS BRUNDABAN ROUTRA	SUNIL KUMAR PATNAIK VS	// 0 //
166	D-WP(C)/49786/2024 WP(C)/30189/2024	SUBHASISH RATH VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
167	D-WP(C)/49808/2024 WP(C)/30190/2024	CHANDRA SEKHAR PARIDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
168	D-WP(C)/49810/2024 WP(C)/30191/2024	RUCHISMITA SWAIN VS STATE OF ODISHA	PURNA CHANDRA DAS VS	// 0 //
169	D-WP(C)/49811/2024 WP(C)/30192/2024	SASHANKA SEKHAR MISHRA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
170	D-WP(C)/48626/2024 WP(C)/30193/2024	GOURANGA CHARAN SWAIN VS	BIDHU BHUSAN MOHAPATRA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/49855/2024 WP(C)/30194/2024	TAHASILDAR, KENDRAPARA KRUSHNA KUMARI NAYAK VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// // 0 //
172	D-WP(C)/49202/2024 WP(C)/30195/2024	HIMANSHU SEKHAR DASH VS STATE OF ODISHA	BIKASH KUMAR KUND VS	// 0 //
173	D-WP(C)/49867/2024 WP(C)/30196/2024	PREMANANDA MOHANTY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
174	D-WP(C)/49221/2024 WP(C)/30197/2024	MOCHI DAKUA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
175	D-WP(C)/49774/2024 WP(C)/30198/2024	RASHMITA DASH@DAS VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //
176	D-WP(C)/48321/2024 WP(C)/30199/2024	SUJATA SAHU VS STATE OF ODISHA	BIKASH KUMAR KUND VS	// 0 //
177	D-WP(C)/49805/2024 WP(C)/30200/2024	BIJAYALAXMI SAHOO VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// 0 //
178	D-WP(C)/49869/2024 WP(C)/30201/2024	RATI KANTA GIRI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
179	D-WP(C)/47888/2024 WP(C)/30202/2024	M/S PRADHAN INDUSTRIES, CUTTACK VS UNION OF INDIA	KAJAL SAHOO VS	// 0 //
180	D-WP(C)/49884/2024 WP(C)/30203/2024	SANTOSH KUMAR SWAIN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
181	D-WP(C)/49870/2024 WP(C)/30204/2024	NARAYAN BAITHARU VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/49885/2024 WP(C)/30205/2024	JAGANNATH SAHOO VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
183	D-WP(C)/49749/2024 WP(C)/30206/2024	CHATURA PADHAN VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
184	D-WP(C)/49865/2024 WP(C)/30207/2024	M/S PROCTER AND GAMBLE HOME PRODUCTS PRIVATE LIMITED, CUTTACK VS UNION OF INDIA	MUKESH PANDA VS	// 0 //
185	D-WP(C)/49887/2024 WP(C)/30208/2024	DUSASAN JENA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
186	D-WP(C)/49906/2024 WP(C)/30209/2024	RAGHUNATH SETHI VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
187	D-WP(C)/49877/2024 WP(C)/30210/2024	NIDHI SHYAM PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
188	D-WP(C)/49871/2024 WP(C)/30211/2024	RABI CHANDRA BEHERA VS DIRECTOR OF SECONDARY EDUCATION,BBSR	SHARMISTHA SAMAL VS	// 0 //
189	D-WP(C)/49866/2024 WP(C)/30212/2024	KALANDI CHANDRA BARAL VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
190	D-WP(C)/49937/2024 WP(C)/30213/2024	SUDARSAN BEHERA VS STATE OF ODISHA	KARUNAKAR GAYA VS	// 0 //
191	D-WP(C)/49878/2024 WP(C)/30214/2024	PRAHALLAD PATI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
192	D-WP(C)/49886/2024 WP(C)/30215/2024	RENUBALA DAS VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
193	D-WP(C)/49872/2024	RABINDRA NATH PANIGRAHI	SHARMISTHA SAMAL	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/30216/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/49873/2024 WP(C)/30217/2024	MADHABANANDA SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
195	D-WP(C)/49874/2024 WP(C)/30218/2024	BANA BIHARI MOHANTY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
196	D-WP(C)/48927/2024 WP(C)/30219/2024	M/S RE SUSTAINABILITY LIMITED, BBSR VS THE ASST. COMMNR OF STATE TAX, BBSR III	P. RAMAKRISHNA PATRO VS	// 0 //
197	D-WP(C)/49888/2024 WP(C)/30220/2024	UDAYA CHANDRA BEHERA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
198	D-WP(C)/49875/2024 WP(C)/30221/2024	NRUSINHANANDA PATTNAIK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
199	D-WP(C)/49879/2024 WP(C)/30222/2024	BENUDHAR NAIK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
200	D-WP(C)/49876/2024 WP(C)/30223/2024	KAILASH CHANDRA SAHU VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
201	D-WP(C)/49894/2024 WP(C)/30224/2024	G.SANYASI REDDY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
202	D-WP(C)/49791/2024 WP(C)/30225/2024	M/S QUEST TECHNO SOLUTIONS VS ADDITIONAL COMMISSIONER OF GST (APPEALS)	KAJAL SAHOO VS	// 0 //
203	D-WP(C)/49880/2024 WP(C)/30226/2024	JIBESWAR PRADHAN VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
204	D-WP(C)/49893/2024 WP(C)/30227/2024	BISWANATH BARAL VS	SHARMISTHA SAMAL VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/49898/2024 WP(C)/30228/2024	STATE OF ODISHA AKARAN PANDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// // ()
206	D-WP(C)/49858/2024 WP(C)/30229/2024	M/S.RANJAN KUMAR SAMAL, ANGUL VS ASST. COMNR, GST AND CENTRAL EXCISE, ANGUL	KAJAL SAHOO VS	// // ()
207	D-WP(C)/49895/2024 WP(C)/30230/2024	SISIR KUMAR SAHOO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// // ()
208	D-WP(C)/49891/2024 WP(C)/30231/2024	BASANTA KUMAR BENTKAR VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// // ()
209	D-WP(C)/49899/2024 WP(C)/30232/2024	BISHNUPRIYA BEHERA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// // ()
210	D-WP(C)/50063/2024 WP(C)/30233/2024	HARDHIK ROUTH VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// // ()
211	D-WP(C)/49900/2024 WP(C)/30234/2024	PRAMOD KUMAR DHIR VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // ()
212	D-WP(C)/49860/2024 WP(C)/30235/2024	M/S. SUNITA PARIDA, JAGATSINGHPUR VS STATE TAX OFFICER, JAGATSINGHPUR	KAJAL SAHOO VS	// // ()
213	D-WP(C)/49901/2024 WP(C)/30236/2024	BASUDEV NAYAK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// // ()
214	D-WP(C)/49881/2024 WP(C)/30237/2024	SAMIR KUMAR SATAPATHY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// // ()
215	D-WP(C)/49896/2024 WP(C)/30238/2024	PRAMOD KUMAR MISHRA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// // ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/49938/2024 WP(C)/30239/2024	PRABHAT KUMAR BARAL VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
217	D-WP(C)/49927/2024 WP(C)/30240/2024	SUNITA BISWAL VS STATE OF ODISHA	DURGA PRASAD SWAIN VS	// 0 //
218	D-WP(C)/49882/2024 WP(C)/30241/2024	DEBANANDA KHUNTIA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
219	D-WP(C)/49940/2024 WP(C)/30242/2024	SK.RAJEN JAN VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS	// 0 //
220	D-WP(C)/49897/2024 WP(C)/30243/2024	SHREEKANTA KUMAR PATRA VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
221	D-WP(C)/49941/2024 WP(C)/30244/2024	JITENDRA KUMAR JENA VS STATE OF ODISHA	BISWAJIT PASAYAT VS	// 0 //
222	D-WP(C)/49883/2024 WP(C)/30245/2024	GOLAP PASUPALAK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
223	D-WP(C)/47032/2024 WP(C)/30246/2024	SUDARSAN SAHOO VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
224	D-WP(C)/49944/2024 WP(C)/30247/2024	NARASINGHA BEHERA VS STATE OF ODISHA	PRABHAT KUMAR DASH VS	// 0 //
225	D-WP(C)/49907/2024 WP(C)/30248/2024	MATHURI SAHOO VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
226	D-WP(C)/47247/2024 WP(C)/30249/2024	SULAVA SINGH VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
227	D-WP(C)/49945/2024	SK.RAFIKUR RAHEMAN	SUBHRANSU BHUSAN MOHANTY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/30250/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/47033/2024 WP(C)/30251/2024	PADMA CHARAN BEHERA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
229	D-WP(C)/49948/2024 WP(C)/30252/2024	SHANTILATA DAS VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
230	D-WP(C)/49889/2024 WP(C)/30253/2024	GYANARANJAN THAKUR VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
231	D-WP(C)/49951/2024 WP(C)/30254/2024	NARAYAN DASH VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
232	D-WP(C)/49953/2024 WP(C)/30255/2024	SHIB SHANKAR MUNDA VS THE STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
233	D-WP(C)/47289/2024 WP(C)/30256/2024	ALOK KUMAR PANDA VS RINA PANIGRAHI @ REENA PANIGRAHI	GAJENDRA NATH ROUT VS	// 0 //
234	D-WP(C)/49932/2024 WP(C)/30257/2024	UTKAL RANJAN ACHARYA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
235	D-WP(C)/49909/2024 WP(C)/30258/2024	RAMACHANDRA MAHARANA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
236	D-WP(C)/49965/2024 WP(C)/30259/2024	KALPANA ROUT VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
237	D-WP(C)/49912/2024 WP(C)/30260/2024	SRIDHAR PRUSTY VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
238	D-WP(C)/47579/2024 WP(C)/30261/2024	PRADYUMNA KUMAR DAS VS	SURESH CH. PRADHAN VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/49918/2024 WP(C)/30262/2024	STATE OF ODISHA. SARAT KUMAR MISHRA VS	TAPAN KUMAR BISWAL VS	// // ()
240	D-WP(C)/49890/2024 WP(C)/30263/2024	STATE OF ODISHA AMARESH PRADHAN VS	SHARMISTHA SAMAL VS	// // ()
241	D-WP(C)/49920/2024 WP(C)/30264/2024	STATE OF ODISHA ASHWINI KUMAR MOHANTY VS	TAPAN KUMAR BISWAL VS	// // ()
242	D-WP(C)/47581/2024 WP(C)/30265/2024	STATE OF ODISHA PRADYUMNA KUMAR DAS VS	SURESH CHANDRA PRADHAN VS	// // ()
243	D-WP(C)/47240/2024 WP(C)/30266/2024	STATE OF ODISHA SHREE SHREE KAPILAMUNI SATCHETAN SHIKSHYA KENDRA,balasore VS	SUBAS CHANDRA DAS VS	// // ()
244	D-WP(C)/47940/2024 WP(C)/30267/2024	STATE OF ODISHA SARAT MOHANTY VS	SUKANTA KUMAR NAYAK (2) VS	// // ()
245	D-WP(C)/49935/2024 WP(C)/30268/2024	ZONE OFFICER-CUM-L.A.COLLECTOR, LAXMIPOSI ZONE, SUBARNAREKHA IRRIGATION PROJECT, MAYURBHANJ SASHIBHUSAN NIMALAPURI VS	TAPAN KUMAR BISWAL VS	// // ()
246	D-WP(C)/47998/2024 WP(C)/30269/2024	STATE OF ODISHA KUSANI SIVA PRASAD VS	SUNIL KUMAR PANDA VS	// // ()
247	D-WP(C)/49979/2024 WP(C)/30270/2024	UNION OF INDIA DEVADEVIKA SCHOOL OF NURSING, BBSR VS	MANOJA KUMAR KHUNTIA VS	// // ()
248	D-WP(C)/48454/2024 WP(C)/30271/2024	STATE OF ODISHA SAMSON DEEP VS	LALIT SAHU VS	// // ()
249	D-WP(C)/49902/2024 WP(C)/30272/2024	STATE OF ODISHA NISHAKAR SWAIN VS	SHARMISTHA SAMAL VS	// // ()
		STATE OF ORISSA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/49936/2024 WP(C)/30273/2024	GOPAL CHANDRA SAMAL VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
251	D-WP(C)/47722/2024 WP(C)/30274/2024	MANJULATA BISI VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //
252	D-WP(C)/50014/2024 WP(C)/30275/2024	JETI PUJARI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
253	D-WP(C)/49976/2024 WP(C)/30276/2024	GEETA BEHERA VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
254	D-WP(C)/50061/2024 WP(C)/30277/2024	BIKASH PRAVA MOHANTA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
255	D-WP(C)/49824/2024 WP(C)/30278/2024	SANJU MANDAL VS STATE OF ODISHA	BASUDEV PUJARI VS	// 0 //
256	D-WP(C)/47723/2024 WP(C)/30279/2024	PRAKASH KUMAR BISWAL VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //
257	D-WP(C)/49903/2024 WP(C)/30280/2024	PRAFULLA CHANDRA MOHAKUD VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
258	D-WP(C)/49929/2024 WP(C)/30281/2024	ARUN KUMAR MALLICK VS PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, BHUBANESWAR	JAGAMOHAN PATTANAIAK VS	// 0 //
259	D-WP(C)/50055/2024 WP(C)/30282/2024	PRAMILA SAHU VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
260	D-WP(C)/48689/2024 WP(C)/30283/2024	PRAFULLA KUMAR SWAIN VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
261	D-WP(C)/49957/2024	PRAVAKAR MAHALIK	SUBHRANSU BHUSAN MOHANTY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/30284/2024	VS STATE OF ODISHA	VS	() //
262	D-WP(C)/49972/2024 WP(C)/30285/2024	LABANYA SAHOO VS STATE OF ODISHA	SWAPNIL ROY VS	// () //
263	D-WP(C)/49973/2024 WP(C)/30286/2024	RABIN KUMAR PAL VS STATE OF ODISHA	SWAPNIL ROY VS	// () //
264	D-WP(C)/49974/2024 WP(C)/30287/2024	PRASANTA KUMAR PANIGRAHI VS STATE OF ODISHA	SWAPNIL ROY VS	// () //
265	D-WPCRL/36031/2024 WPCRL/148/2024	SWOPNARANI CHAKRA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	BANKI /391 /2024 () //
266	D-ABLAPL/35802/2024 ABLAPL/13664/2024	LITU @ PABITRA RANJAN PRADHAN VS STATE OF ODISHA	RAKESH BEHERA VS	BERHAMPUR /142 /2024 () //
267	D-ABLAPL/35172/2024 ABLAPL/13665/2024	UPASANA SARANGI VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	KHARABEL NAGAR P.S. /501 /2024 () //
268	D-ABLAPL/35669/2024 ABLAPL/13666/2024	SUNIL KUMAR PANDA @ SUNIL KU. PANDA VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH SADAR /430 /2024 () //
269	D-ABLAPL/35231/2024 ABLAPL/13667/2024	SUJOY MUKHERJEE VS STATE OF ODISHA	SANGRAMJIT PANDA VS	//0 () //
270	D-ABLAPL/35677/2024 ABLAPL/13668/2024	TRINATH BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	MARINE PS ARAKHAKUDA /9 /2024 () //
271	D-ABLAPL/35633/2024 ABLAPL/13669/2024	SUSANTA KUMAR MUNI VS STATE OF ODISHA	LAMBODOR ACHARI VS	//0 J.M.F.C.-CIVIL JUDGE (JD),SORODA(Gar 2(A)CC/0000102/2024
272	D-ABLAPL/35672/2024 ABLAPL/13670/2024	RAMAKANTA MOHAPATRA VS	TARA PRASAD MOHAPATRA VS	PURI SADAR /479 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-ABLAPL/35804/2024 ABLAPL/13671/2024	STATE OF ODISHA BAPINA @ SURYAKANTA MALLIK VS STATE OF ODISHA	RABINDRA NATH PANDA VS	// CHOUDWAR /610 /2024 () //
274	D-ABLAPL/35856/2024 ABLAPL/13672/2024	BIKRAM KUMAR PATRA VS STATE OF ODISHA	SK. SAMIM VS	JAJPUR TOWN /463 /2024 () //
275	D-ABLAPL/35929/2024 ABLAPL/13673/2024	SRIDHAR NAYAK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BHADRAK RURAL /704 /2024 () //
276	D-ABLAPL/35857/2024 ABLAPL/13674/2024	MONO KISKU VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	NAIKANI-DIHI /207 /2024 () //
277	D-ABLAPL/35515/2024 ABLAPL/13675/2024	SK.REYAZUDDIN VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	Bamapada (Industrial Area) /182 /2024 () //
278	D-ABLAPL/35926/2024 ABLAPL/13676/2024	CHANDAN KUMAR SAHOO VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BHUBAN /248 /2021 () //
279	D-ABLAPL/34382/2024 ABLAPL/13677/2024	PABITRA MOHAN PANIGRAHI VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	TIKIRI /131 /2024 () //
280	D-ABLAPL/35914/2024 ABLAPL/13678/2024	BRAJANANDA SAHU VS STATE OF ODISHA	RAJJEET ROY VS	GHANTAPADA /144 /2024 () //
281	D-ABLAPL/33588/2024 ABLAPL/13679/2024	SUKUL SOREN @ NALU SOREN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RASGOBINDPUR /268 /2024 () //
282	D-ABLAPL/35913/2024 ABLAPL/13680/2024	ADITYA NARAYAN SWAIN VS STATE OF ODISHA	BINI MISHRA VS	//0 () //
283	D-ABLAPL/35904/2024 ABLAPL/13681/2024	PREM PRAKASH DALUA VS STATE OF ODISHA	BIBHUTI BHUSAN PATTANAIAK VS	AIR FIELD P.S. /292 /2024 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-ABLAPL/35932/2024 ABLAPL/13682/2024	GUNA SAMAL @ TAPU SAMAL VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	BENTKAR (42 MOUZA) UPD CUTTACK () //
285	D-ABLAPL/35906/2024 ABLAPL/13683/2024	RASIKA MAHAKUD VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	BAMBARI /193 /2023 () //
286	D-ABLAPL/35870/2024 ABLAPL/13684/2024	MAHAMAMAD NAIM VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	LEPHRIPADA /224 /2024 () //
287	D-ABLAPL/35934/2024 ABLAPL/13685/2024	MANOJ KUMAR JENA VS STATE OF ODISHA	DURGA CHARAN DEY VS	BARANGA /464 /2024 () //
288	D-ABLAPL/35899/2024 ABLAPL/13686/2024	RAJENDRA SINGH VS STATE OF ODISHA	PRANAB KUMAR DAS VS	DABUGAM /209 /2024 () //
289	D-ABLAPL/35940/2024 ABLAPL/13687/2024	RAHUL RAI @ RAHUL KUMAR YADAV VS STATE OF ODISHA	BIDYADHAR PANDA VS	BRAJARAJNAGAR /65 /2024 () //
290	D-ABLAPL/35996/2024 ABLAPL/13688/2024	GOUTAM KUMAR PALAI @ SILU PALEI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BHANJANAGAR /255 /2016 () //
291	D-ABLAPL/35998/2024 ABLAPL/13689/2024	NAKULA NAIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BOLAGARH P.S. /271 /2024 () //
292	D-ABLAPL/35950/2024 ABLAPL/13690/2024	AJAY TOPPO VS STATE OF ODISHA	SUSIL KUMAR PATNAIK VS	KUTRA /157 /2024 () //
293	D-ABLAPL/35965/2024 ABLAPL/13691/2024	SURYAMANI PARIDA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	GANIA /131 /2024 () //
294	D-ABLAPL/35909/2024 ABLAPL/13692/2024	DILIP SEN @ PRATAP SENA @ PRATAP JENA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	NACHUNI /246 /2024 () //
295	D-ABLAPL/35912/2024	BISWAJIT SETHI@BISWAJIT RASHMI RANJAN SETHY	SUSANTA KUMAR BARAL	BONTH /177 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/13693/2024	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/35979/2024 ABLAPL/13694/2024	CHINTU @ CHINTUNA SAHOO VS STATE OF ODISHA	KHAGESWAR BEHERA VS	BARANGA /461 /2024 () //
297	D-ABLAPL/35636/2024 ABLAPL/13695/2024	LACHHAMAN KHURA @ MUNSI KHURA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	TUREIKELA /85 /2023 () //
298	D-ABLAPL/35936/2024 ABLAPL/13696/2024	HEMANTA KUMAR TANDI VS STATE OF ODISHA	JNYANANANDA PANDA VS	KESINGA /196 /2024 () //
299	D-ABLAPL/35980/2024 ABLAPL/13697/2024	KUNI MOHANTY @ KUNI KUMARI MOHANTY VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	BARIPADA TOWN /399 /2024 () //
300	D-ABLAPL/35937/2024 ABLAPL/13698/2024	BUNA @ DIPAK KUMAR MOHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	RAJKANIKA /408 /2024 () //
301	D-ABLAPL/35985/2024 ABLAPL/13699/2024	SUSANTA SAHU @ SUSANTA KUMAR SAHU @ SUSHANT SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /926 /2024 () //
302	D-ABLAPL/35938/2024 ABLAPL/13700/2024	UPENDRA MAHAKUD VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	BAMBARI /125 /2023 () //
303	D-ABLAPL/35988/2024 ABLAPL/13701/2024	BISHNU PRADHAN @ BISNU PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /140 /2018 () //
304	D-ABLAPL/36016/2024 ABLAPL/13702/2024	CHANDRA SEKHAR MISHRA @ PINKU VS STATE OF ODISHA	HEMANT KU. TRIPATHY VS	TIGIRIA /253 /2024 () //
305	D-ABLAPL/34973/2024 ABLAPL/13703/2024	MAHENDRA KUMAR MOHANTY VS STATE OF ODISHA	S.S.RAY (2) VS	BAMBARI /204 /2024 () //
306	D-ABLAPL/35324/2024 ABLAPL/13704/2024	MIHIR KUMAR BISWAL VS	KUNAL KUMAR SWAIN VS	ANGUL TOWN /932 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-ABLAPL/36007/2024 ABLAPL/13705/2024	STATE OF ODISHA DHARMENDRA SAHOO VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	// DARGHA BAZAR /243 /2024 () //